NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 9(ND)/2013 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.07.2016

NAME OF THE COMPANY:

Sh. Lokesh Anand

V/s.

M/s. Om-Dot Courier and Cargo Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

DEPOSESTATION

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE	
1.	K. De	etta , Apr.	2	2/1	-
2.	Digga	Pothar, Am	Petitioners	Sy and	æ
3.	Ranjano	Roy gama	i, Adv. J Respons	Q	
4.	Vasuder	& She, Adv	Kespono	hut No.1 D	>
		0	rder		

On some fictitious ground, Ld. Counsel for the Petitioner seeks adjournment. It is made clear that no further adjournment shall be granted.

List the main case as well as all other Applications for arguments on 19.8.2016.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

29th July, 2016 (P.K. SUD)